

# **Declaration of Assets and Liabilities**

Year-2024-25

I, **Anil Kumar Yadav-2** son of- **Shri Bhola Yadav** aged **53** yrs, belonging to **Bihar Legislative Assembly Secretariat** Service and presently working as **Office Attendant** in **Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance etc. ) of myself, my spouse and dependants.\*

## **A. Details of movable assets**

( Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Savita Devi	Dependant-1 Name Ajay Kumar	Dependant -2 Name	Dependant -3 Name
(i)	Cash	Rs. 5,000/- (Approx.)	Rs.-5,000/- (Approx.)	Rs.-1,000/- (Approx.)	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	S.B.I. Savings- Rs.30,000/-  U.C.O Savings- RS,15,005/-	-----	-----	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	-----	-----	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC Policy- Rs. 12,252/- Yearly	-----	-----	-----	-----
(v)	Motor Vehicles (details of make, etc)	-----	-----	-----	-----	-----
(vi)	Jewellery (details of weight and value)	Gold-10 gm Rs-75,000/- (Approx.)	Gold-20 gm Rs-1,50,000/- (Approx.) Silver-100 gm Rs-10,000/- (Approx.)	-----	-----	-----
(vii)	Other assets, such as values of claims/ interests	Mobile-Motorola,	-----	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

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**B. Detail of Immovable assets.**

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Savita Devi	Dependant - 1 Name Ajay Kumar	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	-----	-----	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	-----	-----	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	-----	-----	-----	-----	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	-----	-----	-----	-----	-----
(v)	Others (such as interest in property)	Share in Ancestral Property as per HUF. (Till date not defined)	-----	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-  
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 31-12-2023
(a)	(i) Loans from Banks	S.B.I, BVM Branch, Patna	Rs. 2,50,000 (Approx.)
	(ii) Loans form Financial Institutions	-----	-----
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-----	-----

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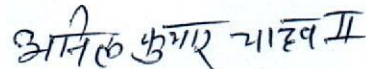


	(b) dues to department dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----
	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	PAN No-AILPY0376J	-----
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

**C. PERSONAL DETAIL :**

- i) GPF/CPF/PRAN NO :-
- ii) Gender :-  (M/F)
- iii) Date of Birth :-         (DD/MM/YYYY)
- iv) Class/Group :-  (A/B/C)
- v) Cadre :-   
(Full Name e.g., B.A.S. Bihar Administrative Service.  
B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :-   
Name of Employee:- Anil Kumar Yadav-2  
Designation:- Office Attendant.  
Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- **Patna**

Date :- **18-02-2025**

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.